CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated ... 8.05 Registration No. . . . CCJ. 36/65. P.V.L. Sorinings-Achary, Applicant (s) **VERSUS** Tribunal in the above mentioned case is forwarded herewith for necessary action. 27.7.2005 To, Shri B.P. Rao, counsel for the applicant. The learned counsel for the applicant submits that the direction given by the Tribunal on 3.2.2005 in CA No.118/05 has been complied with by the respondents. Therefore, which the present CCP No.36/05 has become infructuous. Accordingly, the aforesaid CCP is dismissed as infructuous. (M.P. Singh) (Madan Mohan) सत्य प्रतिति DY. REGISTER फेन्द्रीय प्रशासनिङ अधिकरण CENTRAL ADMINISTRAT. जबलपुर वेच, एउट्ट JABALPUR BENCH, JABALPUR